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Applications for Licences for Industries from Orissa

*437. SHRI BANKA BEHARY DAS: Will the Minister of INDUSTRIAL DE-VELOPMENT AND COMPANY AF-FAIRS be pleased to state:

(a) the names of the persons by whom and the industries for which applications have been made for licence for establishment of industries in Orissa during the last ten years;

(b) the names of the persons and the industries for which licences have been given; and

(c) the names of the persons who have not been given licences and the reasons for the same?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AF-FAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c) The information is being collected and will be placed on the Table of the House.

HEAVY PLATES AND VESSELS PROJECT WITH RUSSIAN COLLABORATION

*438. SHRI THILLAI VILLALAN: Will the Minister of INDUSTRIAL DE-VELOPMENT AND COMPANY AF-FAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a factory for heavy plates and vessels with Russian collaboration;

(b) whether initial talks have been started in this regard; and

(c) the action taken by the Government of India on the request of the Government of Madras in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AF-FAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) No, Madam.

(b) and (c) Do not arise.

POWER TILLERS WITH JAPANESE COLLABORATION

*439. SHRIGANESHILAL CHAUDHA-RY: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to manufacture power tillers with the collaboration of two Japanese Firms in the near future; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) and (b) The following four schemes for the manufacture of Power tillers with Japanese collaboration have already been approved by Government:

- 1. M/s. Krishi Engi- Akitu Power tillers nes Pvt. Ltd., Hyderabad.
- 2. M/s. V. S. T. Mitsubishi Power Motors Ltd., tillers. Bangalore.
- 3. M/s. J. K. Cotton Satoh Power tillers Spinning and Weaving Mills Ltd., Kanpur.
- 4. M/s. F. W. Heil- Kubota Power gers Ltd., Cal- tillers. cutta.

Two more proposals for the manufacture of powertillers with Japanese collaboration have been received from M/s. Indequip Engineering Ltd., Ahmedabad for the manufacture of 'Robin' Power tillers and from M/s. Shetakari Sahakari Sakhar Karkhana Ltd., Sangli for the manufacture of 'Yanmar' power tillers. Detailed schemes from these parties are awaited.

TRADE DELEGATION FROM MALAYSIA

*440. SHRI M. ASAD MADANI : Will the Minister of COMMERCE be pleased to state :

(a) whether a trade delegation from Malaysia is likely to visit India to sign a trade Pact; and

(b) the names of the countries in South-East Asia with which India has entered into trade relations?

THE DEUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Madam ÷ • 1

(b) In the Southern & Eastern regions THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Some shortage of water during summer was experienced by the residents of block Nos. 19 to 21 at Sewa Nagar and Block Nos. C3 to C6 at Lajpat Nagar. There was, however, no trouble of water supply to Block Nos. C1 and C2.

(b) Yes.

(c) A ground reservoir, a high staging tank and pumping arrangements have been provided about two months back at Sewa Nagar.

An underground reservoir and a high staging tank have also been provided in Lajpat Nagar colony. Another high staging tank is also proposed to be erected in this colony during this year.

TRADE UNION IN BHARAT HEAVY ELEC-TRICALS, HARDWAR

901. SHRI BANKA BEHARY DAS : Will the Minister of INDUSTRIAL DE-VELOPMENT AND COMPANY AF-FAIRS be pleased to state :

(a) whether any trade union has been recognised by the Bharat Heavy Electricals, Hardwar;

(b) if the answer to part (a) above in the negative, what are reasons therefor; and

(c) whether it has received any report from the U.P. Labour Department after verification of membership of trade Unions?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY (SHRI AFFAIRS FAKHRUDDIN ALI AHMED): (a) Yes, Madam.

(b) Does not arise.

(c) A final report from the Registrar of Trade Unions, U.P., is still awaited.

MANUFACTURE OF R.C.C. SPUN PIPES

902. SHRI T. G. DESHMUKH : Will the Minister of INDUSTRIAL DEVE-LOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number of factories manufacturing R.C.C. spun pipes in Delhi and adjoining areas; - ĭ

(b) the total annual production of these factories of various sizes of R.C.C. spun

of Asia India has entered into Trade Agreements/Arrangements with Japan, Indonesia, Philippines, Ceylon, the Republic of Korea and Afghanistan. India has also entered into a Treaty of Trade and Transit with Nepal.

*441. [Transferred to the 27th August, **196**8].

COMMON MARKET AMONG INDIA AND NEIGHBOURING COUNTRIES

899. SHRI K. SUNDARAM : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Government have finally come to the conclusion that common market among India and its neighbouring countries, particularly Nepal and Ceylon, is not practicable at the present stage;

(b) if so, what are the basis of this conclusion; and . 184 استار دارد. این مارد ا

(c) if the answer to part (a) above be in the negative, the progress so far made to evolve such a common market?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) The stage at which a conclusion can be drawn about any such proposition has not arrived. Meanwhile, efforts are constantly being made to develop closer economic relations with Nepal and Ceylon and even other countries in the region.

(b) and (c) Do not arise.

WATER SHORTAGE IN RAILWAY **OUARTERS**

900. SHRI K. P. SUBRAMANIA MENON: Will the Minister cf RAIL-WAYS be pleased to state :

(a) whether it is a fact that the upper storey residents of Railway Quarters (Blocks 19 to 21 and C1 to C6) at Sewa Nagar and Lajpat Nagar have to face great difficulties due to acute shortage of water in summer season;

(b) whether any representation has been received by Government in this regard; and

(c) if so, the steps taken by Government in the matter?